

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN & CHILD DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO: 3073**  
TO BE ANSWERED ON 13.12.2024

**INCLUSION OF ANGANWADI WORKERS UNDER AB-PMJAY**

†3073. SHRI DULU MAHATO:

Will the Minister of women and child development be pleased to state:

- (a) whether the inclusion of Anganwadi Workers and Helpers under Ayushamn Bharat-Pradhan Mantri Jan Arogya Yojana (AB-PMJAY) in Dhanbad district of Jharkhand has helped in increasing the coverage of this scheme, if so, the details thereof in respect of the related schemes and procedure;
- (b) the steps taken by the Government to maximize the benefits from this scheme;
- (c) the manner in which Anganwadi centres have been equipped to provide Integrated Child Development Services under Mission Saksham Anganwadi and its impact in improving the quality of services;
- (d) whether the inclusion of Anganwadi Workers under AB-PMJAY has improved the quality and access to the health services in Dhanbad particularly in remote areas; and
- (e) whether the coverage of health services for children and pregnant women has been increased by this initiative, if so, the details and impact thereof?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI SAVITRI THAKUR)

(a) to (e) During the interim budget Financial Year (FY) 2024-25 it was announced to extend healthcare annual coverage of Rs. 5 Lakhs under Ayushman Bharat Pradhan Mantri Jan Arogya Yojana (AB-PMJAY) to all Anganwadi workers and helpers. The scheme provides health cover of Rs.5 lakh per family per year for secondary and tertiary care hospitalization. The scheme is being implemented through a 3 tier structure with National Health Authority (NHA) at the apex, State Health Agencies (SHA) at the State and District Implementation Units (DIUs) at the district level. AB-PMJAY is an entitlement based scheme.

National Health Authority (NHA) of Ministry of Health & Family Welfare has generated Ayushman Cards for approx 8.15 Lakh Anganwadi Workers and Helpers for all States/UTs including Jharkhand except for States of Odisha, West Bengal and NCT of Delhi where the State Governments are not implementing AB-PMJAY. The State/UT wise details of beneficiaries covered under PM-JAY are placed at **Annexure**.

In the 15<sup>th</sup> Finance Commission, components of nutritional support for children below the age of 6 years, pregnant women and lactating mothers and Adolescent Girls, Early Childhood Care and Education [3-6 years] and Anganwadi infrastructure including modern, upgraded Saksham Anganwadi have been reorganised under the umbrella Mission Saksham Anganwadi and Poshan 2.0 for effective implementation and for better nutritional delivery to end beneficiaries. The package of following six services is provided under Mission Poshan 2.0 through the network of 13.96 Lakh Anganwadi centres (AWCs) across the country:

- i. Supplementary Nutrition (SNP),
- ii. Pre-school Non-formal Education,
- iii. Nutrition & Health Education,
- iv. Immunization,
- v. Health Check-up,
- vi. Referral Services

Three of the six services, viz., Immunization, Health Check-up and Referral Services are related to health and are provided through NHM & Public Health Infrastructure.

In order to improve the infrastructure facility of Anganwadi Centres (AWCs) various steps have been undertaken by the Ministry that, inter alia, include increasing the funding for drinking water facilities and toilets at Anganwadi Centres from Rs.10,000/- to Rs.17,000/- and Rs.12,000/- to Rs.36,000/- respectively.

Under Mission Saksham Anganwadi and Poshan 2.0, there is a provision of construction of 50000 AWCs buildings over a period of five years @10000 AWCs per year in convergence with Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) @Rs.12 Lakh per AWC wherein Rs.8.00 Lakh would be provided under MGNREGS, Rs.2.00 Lakh under 15<sup>th</sup> Finance Commission (FC) (or any other untied funds) and Rs.2.00 Lakh by MWCD per AWC to be shared between Centre and States/UTs in the prescribed cost sharing ratio.

Directions have been issued to States/UTs to co-locate Anganwadi Centres, which are running on rent without sufficient infrastructure, at nearby Primary Schools, where space is available.

2 lakh Anganwadi Centres @ 40,000 AWCs per year are to be upgraded as Saksham Anganwadis for improved nutrition delivery and for imparting early childhood care and education. Saksham Anganwadis are to be provided with better infrastructure than the conventional Anganwadi Centres which includes internet/Wi-Fi connectivity, LED screens, water purifier/installation of RO Machine and smart learning equipments.

Further, the Government has also decided to upgrade all Mini AWCs with one worker to full-fledged Anganwadi Centres with one worker and one helper each.

Under Mission Poshan 2.0, Anganwadi workers (AWWs) have been technologically empowered with the provision of smartphones for efficient monitoring and service delivery. Poshan Tracker which is a mobile application digitizes physical registers used by Anganwadi workers. This improves the quality of their work while simultaneously allowing them real-time monitoring of all activities going on in the Anganwadis.

In addition to AWWs, Smartphones are provided to Supervisors and Block Coordinators also. Similarly, data recharge support is provided to AWWs, Supervisors and Block Coordinators.

Regular monitoring of growth parameters is essential for identifying children who may be malnourished and for making timely interventions. Therefore, Anganwadi centres have been equipped with Growth Monitoring devices like infantometer, stadiometer, weighing scale-infant, weighing scale – Mother & Child.

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**Annexure**

**Statement referred to in reply to Parts (a) to (e) of Lok Sabha Unstarred Question No.3073 to be answered on 13.12.2024 regarding “Inclusion of Anganwadi Workers under AB-PMJAY” asked by Shri Dulu Mahato.**

<b>S.No</b>	<b>State/UT</b>	<b>Total number of beneficiaries whose Ayushman Card have been created (AWW and AWH) under PM-JAY</b>
1	Andaman & Nicobar Islands	453
2	Andhra Pradesh	42523
3	Arunachal Pradesh	1544
4	Assam	59391
5	Bihar	68581
6	Chhattisgarh	67829
7	Dadra & Nagar Haveli - Daman & Diu	507
8	Goa	629
9	Gujarat	49002
10	Haryana	17657
11	Himachal Pradesh	8128
12	J&K	34498
13	Jharkhand	31755
14	Karnataka	48479
15	Kerala	24444
16	Ladakh	1449
17	Lakshadweep	64
18	Madhya Pradesh	102411
19	Maharashtra	70365
20	Manipur	5739
21	Meghalaya	4523
22	Mizoram	2376
23	Nagaland	4591
24	Puducherry	395
25	Punjab	18481
26	Rajasthan	34874
27	Sikkim	1227
28	Tamil Nadu	6990
29	Telangana	15505
30	Tripura	7940
31	UT-Chandigarh	370
32	Uttar Pradesh	65176
33	Uttarakhand	18065
	<b>Total</b>	<b>815961</b>

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